

HIGH COURT OF TRIPURA
AGARTALA

No.F.40(1)-HCT/Judl/Roster/2021/8071

27th August, 2021

N O T I F I C A T I O N

In partial modification of the extant Roster issued by the High Court vide Notification No.F.40(1)-HCT/Judl/ROSTER/2021/4123, dated 13.04.2021, it is hereby notified that **with effect from 31.08.2021 (Tuesday) onwards** CRP matters and Criminal Appeal(Jail) matters, presently being listed before the Single Bench of Hon'ble Mr. Justice S. Talapatra, will be taken up as mentioned below:

CRP Matters	Single Bench of Hon'ble Mr. Justice A. Lodh
Criminal Appeal(Jail) matters	Single Bench of Hon'ble Mr. Justice S. G. Chattopadhyay

By order,

Sd/-

(V. PANDEY)

REGISTRAR (JUDICIAL)


No.F.40(1)-HCT/Judl/Roster/2021/8072-99

27th August, 2021

Copy to: -

01. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
02. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala;
03. The Secretary to Hon'ble Mr. Justice Arindam Lodh, Judge, High Court of Tripura, Agartala;
04. The Secretary to Hon'ble Mr. Justice S. G. Chattopadhyay, Judge, High Court of Tripura, Agartala;
05. The Advocate General, Tripura, Agartala;

06. The Sr. Govt. Advocate, High Court of Tripura, Agartala;
07. The Chairman, Bar Council of Tripura, Agartala;
08. The Govt. Advocate, High Court of Tripura, Agartala;
09. The Secretary, High Court Bar Association, Agartala;
10. The Secretary, Tripura Bar Association, Agartala;
11. The Assistant Solicitor General of India, Govt. of India, Agartala;
12. The Public Prosecutor, High Court of Tripura, Agartala;
13. The Registrar (Vigilance), High Court of Tripura, Agartala;
14. The Secretary to the High Court Legal Services Committee, High Court of Tripura, Agartala;
15. The Registrar (Admn., P & M), High Court of Tripura, Agartala;
16. The Joint Registrar, High Court of Tripura, Agartala;
17. All the Deputy Registrars, High Court of Tripura, Agartala;
18. The Chief Librarian, High Court of Tripura, Agartala;
19. The Secretary attached with the Registrar General, High Court of Tripura, Agartala;
20. All the Assistant Registrars, High Court of Tripura, Agartala;
21. The System Analyst, High Court of Tripura, Agartala with a direction to upload the Notification in the official website of the High Court of Tripura;
22. All the Superintendents, High Court of Tripura, Agartala;
23. The Sr. Grade Translator-cum-I/C. Paper Book Section, High Court of Tripura, Agartala;
24. The Court Master(s), High Court of Tripura, Agartala;
25. The Bench Clerk(s), High Court of Tripura, Agartala;
26. All the Bench Sections, High Court of Tripura, Agartala,
27. Notice Board of the Court-house; and
28. Order File.


REGISTRAR (JUDICIAL)